

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2912  
ANSWERED ON:22.08.2006  
MEETING FOR SETTLEMENT OF BORDER DISPUTE  
Ahir Shri Hansraj Gangaram

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has recently held any meeting with the concerned parties of Maharashtra and Karnataka to settle the border dispute between both the States;
- (b) if so, the details of the main points of discussion held during the said meeting;
- (c) whether the Government has taken any steps to dispose of this issue; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): No, Sir.

(b): Does Not arise.

(c) & (d): With a view to settle the boundary dispute between Maharashtra, Karnataka and Kerala, the Central Government constituted the one-man Mahajan Commission, which had submitted its report in August 1967. The Government of Maharashtra and Karnataka have taken opposite stands on the recommendations of the Mahajan Commission. The approach of the Central Government in the matter has consistently been that this dispute can be resolved only with the willing cooperation of the State Governments concerned and that the Central Government works only as a facilitator for amicable settlement of the dispute in a spirit of mutual accommodation and understanding. The Government of Maharashtra has presently filed a suit in the Hon'ble Supreme Court of India, which is pending in the Apex Court.